GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.2377 TO BE ANSWERED ON 21.12.2022

PROVISION TO LEASE RAILWAY LAND

†2377. DR. DHAL SINGH BISEN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways has made a provision to lease railway land under the new policy and if so, the details thereof; and
- (b) the duration of time for which the Ministry has provisioned to lease land under the said policy and the details of terms and conditions thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) & (b): Yes, Sir. A Master Circular on "Policy for Management of Railway land" which includes provisions for leasing of railway land for activities connected with railway working, public infrastructure, Government Departments, Hospitals, Kendriya Vidyalaya, etc. has been issued on 04.10.2022. Railway land is leased to new cargo related projects/facilities and renewable energy, water treatment/ recycling, sewage treatment plants, etc. for exclusive use of the railways, by transparent methods of competitive biddina. For critical infrastructure/public service utilities projects, railway land is leased on the specific requirement of concerned Ministries/Department/Agencies. The lease charges and lease period of railway land is activity specific. The lease charges vary from ₹ 1/sq m per annum to 1.5 % of market value of land per annum. The lease period varies from 15 years to 60 years.
